

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Hotel Longdale Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ADESH TANDON	PCS	Petitioner	Adesh Tandon
<u>2.</u>	Jitendra Pratap Singh	Advocate	Respondent	J.P. Singh

C.P.No. 93/ND/2012

Sri Adesh Tandon, PCS for the petitioner in C.P. No. 93/ND/2012 and J.P. Singh for Respondent.

Further Sri J.P. Singh for petitioner and Sri Adesh Tandon for Respondent in C.P. No. 94/ND/2013. Both the counsels have informed that the appeal is still pending before the Hon'ble High Court and decision on the same has bearing on the disposal of the present petition. Therefore, the matter needs to be adjourned.

Hence, the matter is listed on 9<sup>th</sup> March, 2018.

— Sd —

Date: 30/01/2018

Typed by  
Jyoti  
(Stenographer)

H.P. Chaturvedi,  
Member(Judicial)